

File No.: HR-19018/121/2024-HR-FSSAI/2361

FOOD SAFETY AND STANDARDS AUTHORITY OF INDIA

(A Statutory Body established under Food Safety and Standards Act, 2006)
Ministry of Health & Family Welfare, Government of India
FDA Bhawan, Kotla Road - 110 002
(Human Resource Division)

ईमेल आईडी : estt@fssai.gov.in

संपर्क संख्या : 011 2323 1679

Dated: 16th October, 2024

Office Order No. 306/2024

The Competent Authority has approved the posting of the following officials of Food Safety and Standards Authority of India, with immediate effect:

Sr.	Name	Post	Date of joining of FSSAI	Currently posted at	Place of posting
1	Shri Amir Khan	Assistant	18.09.2024 (F/N)	Under posting	SBCD, FSSAI (HQ)

- The above mentioned officer is directed to report to Principal Manager, SBCD, FSSAI and submit the joining report to the HR division, (HQ).
- Shri Amir Khan will be paid Pay and Allowances from their respective place of posting w.e.f. the date of joining the FSSAI. He has also been granted Extra-Ordinary leave (EOL) on medical ground from 22.09.2024 to 09.10.2024 for 18 days as per CCS (Leave rules) 1972.
- This issues with the approval of the Executive Director (HR).

(Chandershekhar Roy)
Assistant Director
Human Resource Division

Shri Amir Khan,
Assistant, FSSAI

Copy to:

- ED (HR), FSSAI
- Principal Manager, FSSAI (HQ)
- DDO, FSSAI (HQ) – for necessary action mentioned at Sr. No. 3 above.
- IT division - for uploading on e-office notice board and on FSSAI's website.
- Concerned Officer, HR Division - for necessary data updation.
- Service book
- Personal File